Annexure - 6 Name of the corporate debtor : SAIL SCL Kerala Limited Date of commencement of CIRP : 23.03.2023 List of creditors as on 25.09.2023

List of operational creditors (Employees)

d of representa ive, franz Race, h ar respected ive, franz receipt representa ive, franz chaim admitted representa ive, franz receipt representa ive, franz receipt representa ive, franz chaim admitted representa ive, franz enclose representa ive, franz deam representa ive, franz deam representa ive, franz admitted representa ive, franz	SI.	authorise d of representa		Details of		Details of claim admitted				Amount	nt Amount of	Amount	Amount of	Remarks, if any
1 - CMA JIJI VIJAY 27.04.2023 232,715.00 232,715.00 Unsecured No 0% - - - NIL 2 - Ramesh Babu P 04.05.2023 562,047.00 547,831.00 Unsecured No 0% - - - 14,21600 The amount claimed is in exc outstanding balance confirm the suspended board memb the CD 3 - Premananth PV 14.04.2023 3,79,197.00 379,197.00 Unsecured No 0% - <t< th=""><th>No.</th><th></th><th></th><th></th><th></th><th>related</th><th>voting shar e in CoC, if</th><th>gent claim</th><th>dues, th at may be set- off</th><th>claim under</th><th></th><th></th></t<>	No.							related	voting shar e in CoC, if	gent claim	dues, th at may be set- off	claim under		
2 - Ramesh Babu P 04.05.2023 562.047.00 547.831.00 Unsecured No 0% - - Id.216.00 outstanding balance confirm the suspended board membred the CD 3 - Premananth P V 14.04.2023 379,197.00 Unsecured No 0% - - - 14.216.00 outstanding balance confirm the suspended board membred the CD 4 Vasudevan Adukkathaya C 14.04.2023 3,431,840.00 3,413,840.00 Unsecured No 0% - - - The OL had admitted the cl error of RS.181000 in Form email dated 60.65.2023 5 - Meera R Nair 13.04.2023 1,711.881.00 Unsecured No 0% - - - NIL 7 - Mohammed Shaju K T 13.04.2023 2,755.400.00 Unsecured No 0% - - - NIL 8 - Anit Kumar K N 13.04.2023 242.308.00 Unsecured No 0% - - NIL 10 -			CM A 1 17	25.04.2022	222 515 00	222 715 00	TT 1	N	00/			on		NII
4 - Vasudevan Adukkathaya C 14.04.2023 3,431,840.00 3,413,840.00 Unsecured No 0% - - - 18,000.00 The OC had admitted the cl error of Rs. 18000 in Form email dated doclo5.2023 5 - Mera R Nair 13.04.2023 3.957.371.00 Unsecured No 0% - - - - NIL 6 - Arun P 13.04.2023 1,711,881.00 Unsecured No 0% - - - NIL 7 Mohammed Shaju KT 13.04.2023 2,755,400.00 2,755,400.00 Unsecured No 0% - - - NIL 8 - Anil Kumar KN 13.04.2023 2,85,80.00 Unsecured No 0% - - - NIL 9 P N unnikrishnan Nair 13.04.2023 242,960.00 Unsecured No 0% - - - NIL 10 - Sudhakaran C 17.04.2023 242,960.00 Unsecured	2				,					-	-	-	14,216.00	The amount claimed is in excess of outstanding balance confirmed b the suspended board members of
4 - Vasudevan Aukkathaya C 14.04.2023 3,431,840.00 3,413,840.00 Unsecured No 0% - - - 18,000.00 error of Rs. 18000 in Form email dated 06.05.2023 5 - Meera R Nair 13.04.2023 1,711.881.00 1.711.881.00 Unsecured No 0% - - - - NIL 6 - Arun P 13.04.2023 1,711.881.00 1.711.881.00 Unsecured No 0% - - - - NIL 7 - Mohammed Shaju KT 13.04.2023 3,168,813.00 3,168,813.00 Unsecured No 0% - - - - NIL 8 - Anii Kumar KN 13.04.2023 282,308.00 Unsecured No 0% - - - NIL 9 - PN uniikrishnan Nair 13.04.2023 242,960.00 Unsecured No 0% - - - NIL 10 - Sudhakaran C 17.04.2023 3424.30.00 3424.30.00 Unsecured No <td>3</td> <td>-</td> <td>Premananth P V</td> <td>14.04.2023</td> <td>379,197.00</td> <td>379,197.00</td> <td>Unsecured</td> <td>No</td> <td>0%</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> <td></td>	3	-	Premananth P V	14.04.2023	379,197.00	379,197.00	Unsecured	No	0%	-	-	-	-	
6 - Arun P 13.04.2023 1,711,881.00 Unsecured No 0% - - - Mohammed Shaju KT 7 - Mohammed Shaju KT 13.04.2023 2,755,400.00 2,755,400.00 Unsecured No 0% - - - MIL 8 - Anil Kumar K N 13.04.2023 3,168,813.00 Unsecured No 0% - - - MIL 9 - P N unnikrishnan Nair 13.04.2023 282,308.00 282,308.00 Unsecured No 0% - - - MIL 10 - Sudhakaran C 17.04.2023 200,510.00 200,510.00 Unsecured No 0% - - - MIL 12 - Janardanan M 16.04.2023 334,343.00 334,343.00 Unsecured No 0% - - - NIL 13 - T K Sudhakaran 18.04.2023 527,285.00 Unsecured No 0% - - - NIL 14 -	4	-		14.04.2023	3,431,840.00	3,413,840.00	Unsecured	No	0%	-	-	-	18,000.00	
$ \begin{array}{c c c c c c c c c c c c c c c c c c c $	5	-	Meera R Nair				Unsecured			-	-	-	-	
$\begin{array}{c ccccccccccccccccccccccccccccccccccc$	6	-	Arun P	13.04.2023	1,711,881.00	1,711,881.00	Unsecured	No	0%	-	-	-	-	NIL
9 - PN unnikrishnan Nair 13.04.2023 282,308.00 282,308.00 Unsecured No 0% - - - NIL 10 - Sudhakaran C 17.04.2023 200,510.00 200,510.00 Unsecured No 0% - - - NIL 10 - Sudhakaran C 17.04.2023 200,510.00 Unsecured No 0% - - - NIL 11 - A Sasheedran 15.04.2023 424,960.00 Unsecured No 0% - - - NIL 12 - Janardanam M 16.04.2023 334,343.00 Unsecured No 0% - - - NIL 13 - T K Sudhakaran 18.04.2023 527,285.00 Unsecured No 0% - - - NIL 14 - Ananda Kumari S 07.04.2023 346,829.00 298,094.00 Unsecured Yes 0%	7	-	Mohammed Shaju K T	13.04.2023	2,755,400.00	2,755,400.00	Unsecured	No	0%	-	-	-	-	NIL
9 - Nair 13.04.2023 282,308.00 282,308.00 Unsecured No 0% - - - - NIL 10 - Sudhakaran C 17.04.2023 200,510.00 200,510.00 Unsecured No 0% - - - - - NIL 11 - A Sasheedran 15.04.2023 324,343.00 Unsecured No 0% - - - - NIL 12 - Janardanan M 16.04.2023 334,343.00 Unsecured No 0% - - - - NIL 13 - T K Sudhakaran 18.04.2023 527,285.00 Unsecured No 0% - - - - NIL 14 - Ananda Kumari S 07.04.2023 346,829.00 298,094.00 Unsecured Yes 0% - - - 48,735.00 As per the order of Hono NCLT Kochi Bench da 21.09.2023, Festival allowan medical expenses is not all unless sufficient proof of claim is provided. 15 - Maheendranath C 19.04.2023 <td>8</td> <td>-</td> <td>Anil Kumar K N</td> <td>13.04.2023</td> <td>3,168,813.00</td> <td>3,168,813.00</td> <td>Unsecured</td> <td>No</td> <td>0%</td> <td>-</td> <td>-</td> <td>-</td> <td>-</td> <td>NIL</td>	8	-	Anil Kumar K N	13.04.2023	3,168,813.00	3,168,813.00	Unsecured	No	0%	-	-	-	-	NIL
$ \begin{array}{c ccccccccccccccccccccccccccccccccccc$	9	-		13.04.2023	282,308.00	282,308.00	Unsecured	No	0%	-	-	-	-	NIL
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13-TK Sudhakaran18.04.2023 $527,285.00$ $527,285.00$ UnsecuredNo 0% NIL14-Ananda Kumari S $07.04.2023$ $346,829.00$ $298,094.00$ UnsecuredYes 0% $48,735.00$ As per the order of Hono NCLT Kochi Bench da15-Maheendranath C19.04.2023 $98,174.00$ $77,424.00$ UnsecuredYes 0% $20,750.00$ The amount claimed is in excounter the suspended board member the commentance of the commentance of the commentance of the commentance of the suspended board member the commentance of the commentance o	11	-	A Sasheedran	15.04.2023	424,960.00	424,960.00	Unsecured	No	0%	-	-	-	-	NIL
14 - Ananda Kumari S 07.04.2023 346,829.00 298,094.00 Unsecured Yes 0% - - - 48,735.00 As per the order of Hono NCLT Kochi Bench da 21.09.2023, Festival allowant medical expenses is not all unless sufficient proof of claim is provided. 15 - Maheendranath C 19.04.2023 98,174.00 77,424.00 Unsecured Yes 0% - - 20,750.00 The amount claimed is in exc outstanding balance confirm the suspended board memb the CD	12	-	Janardanan M	16.04.2023	334,343.00	334,343.00	Unsecured	No	0%	-	-	-	-	NIL
14 - Ananda Kumari S 07.04.2023 346.829.00 298,094.00 Unsecured Yes 0% - - - 48,735.00 NCL Kochi Bench da 21.09.2023, Festival allowang medical expenses is not all unsecured of claim is provided. 15 - Maheendranath C 19.04.2023 98,174.00 77,424.00 Unsecured Yes 0% - - - 48,735.00 NCL Kochi Bench da 21.09.2023, Festival allowang medical expenses is not all unsecured of claim is provided. 15 - Maheendranath C 19.04.2023 98,174.00 T7,424.00 Unsecured Yes 0% - - 20,750.00 Outstanding balance confirm the suspended board memb the CD -	13	-	T K Sudhakaran	18.04.2023	527,285.00	527,285.00	Unsecured	No	0%	-	-	-	-	NIL
15 - Maheendranath C 19.04.2023 98,174.00 77,424.00 Unsecured Yes 0% - - 20,750.00 outstanding balance confirm the suspended board membra the CD -	14	-	Ananda Kumari S	07.04.2023	346,829.00	298,094.00	Unsecured	Yes	0%	-	-	-	48,735.00	As per the order of Honorabl NCLT Kochi Bench dated 21.09.2023, Festival allowance an medical expenses is not allowe unless sufficient proof of suci claim is provided.
	15	-	Maheendranath C	19.04.2023	98,174.00	77,424.00	Unsecured	Yes	0%	-	-	-	20,750.00	The amount claimed is in excess outstanding balance confirmed the suspended board members the CD